COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 105 OF 2018 & IA NO. 32 OF 2018

Dated: 13th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Smt. L. Nagarathna Appellant(s)

Versus

Karnataka Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajesh Chhetri

Ms. Meenakshi Rawat Mr. Rajeev Chhetri

Counsel for the Respondent(s) : Ms. Srishti Govil

h/f Mr. Balaji Srinivasan for R-4 & 7

ORDER

The Learned counsel appearing for Respondent No. 4 & 7 seeks four more weeks' time to file reply. She is permitted to file her reply with an IA on or before 10-8-2018 after serving copy on the other side. Thereafter, learned counsel for the Appellant may file rejoinder on or before 21-8-2018.

List the matter on <u>21-8-2018</u> as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg